

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1407 of 2019

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

Appellant

Vs.

Ashish Chhawchharia & Anr.

....Respondents

Present:

For Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Rishav Banerji, Mr. Raghavendra M. Bajaj and Mr. Abhijit Sinha, Advocates

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Advocates

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Rony John and Mr. Deep Roy, Advocates for R-1.

With

Company Appeal (AT) (Ins) No. 1528 of 2019

IN THE MATTER OF:

IDBI Bank Ltd.

Appellant

Vs.

**Resolution Professional of Odisha Slurry Pipeline
Infrastructure Ltd. & Anr.**

....Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Siddhant Kant, Ms. Jasveen Kaur, Advocates

For Respondents: Mr. S. N. Mookherjee, Sr. Advocate with Mr. Rishav Banerji, Mr. Raghavendra M. Bajaj and Mr. Abhijit Sinha, Advocates

**Mr. Deep Roy, Mr. Rony O John and Mr. Piyush,
Advocates for RP.**

ORDER

06.02.2020: Due to paucity of time these matters could not be taken up.

Post these Appeals 'For Admission (After Notice)' on **18th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn